

In Residence

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 564 of 2020

Petitioner :- In re

Respondent :- State of U.P.

Counsel for Petitioner :- Suo Moto

Hon'ble Govind Mathur, Chief Justice

Hon'ble Saumitra Dayal Singh, J.

Having considered all the relevant facts and circumstances, we deem it appropriate to extend our earlier orders dated 8th June, 2020, 19th June, 2020 and also 10th July, 2020 till 31st July, 2020.

Let this petition for writ be listed on 29th July, 2020.

The order be published in the official website of this Court. A soft-copy of this order shall be sent to all concerned Courts and Tribunals; the learned Advocate General; the learned Additional Solicitor General of India; the learned Assistant Solicitor General of India; State Public Prosecutor and the Chairman of Bar Council of Uttar Pradesh.

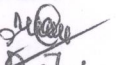
Order Date :- 14.7.2020

Bhaskar

(Saumitra Dayal Singh, J.)

(Govind Mathur, C.J.)

Seen. Circulate amongst all the Courts and
family Court. A copy be sent to P.O. M.A.E.T.
Barabanki for information and N.A. Copy to
BAR also. ~~It~~ Upload on the website of
the district Court.


G.M.
14.07.20